

ITEM NO.19

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 2/2015 in Civil Appeal No(s). 446/2013

KAMLA SHANKAR DUBEY & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(for transposing respondents as petitioners and office report)

Date : 19/09/2016 This application was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE UDAY UMESH LALIT

[IN CHAMBERS]

For Appellant(s) Mr. Dinesh S. Badiar, Adv.

Mr. Balraj Dewan,Adv.

For Respondent(s) Mr. Ravindra Kumar,Adv.

Mr. Gudipati G. Kashyap, Adv.

Mr. Vikrant Singh Bais,Adv.

Ms. Shalu Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Let this application for transposing respondents as petitioners be listed along with the main matter before the appropriate Bench.

(SONALI SAUND )

SR.P.A.

(SUMAN JAIN)

COURT MASTER